

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

10. C.P. (IB) 2286 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Sun Metal & Alloys

**v/s.**

Tekno Steels & Forgings Pvt. Ltd.

SECTION U/s 9 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

Both sides present and represent that there is a likelihood of settlement of this matter and request time. Time granted. List this matter on 11.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)